

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH,  
(CIRCUIT SITTING AT NAINITAL)**

Dated : This the 25<sup>th</sup> day of June 2019

**Original Application No. 331/01375 of 2018**

**Hon'ble Ms. Ajanta Dayalan, Member – A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member – J**

Dr. Lalit M S Nayal

..... Applicant

By Adv: Shri Vinay Kumar and Shri Niranjan Bhatt

**V E R S U S**

Union of India and others.

..... Respondents

By Adv: Shri P.K. Rai

**O R D E R**

**By Hon'ble Ms. Ajanta Dayalan, Member – A :**

List revised. None present for the applicant. Shri P.K. Rai, counsel for the respondents is present.

2. It is observed that even on earlier date i.e. on 22.05.2019, no one was present on behalf of the applicant.

3. We also observe that in this case counter affidavit has been filed but no rejoinder has been filed so far.

4. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

**(Rakesh Sagar Jain)**  
Member - J

**(Ajanta Dayalan)**  
Member – A

/RKM/